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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

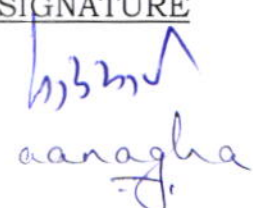
NAME OF THE PARTIES:

Mr. Ramhari Deorao Ganage

V/s.

M/s. Rojee Tasha Stampings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh Athavale Anagha Anasingaraju	} Pcs for } Petitioners	

ORDER

TCP 75/397-398/NCLT/MB/MAH/2012

Petitioner is present. Respondent is absent.

For the Petitioner informed that there is urgency in this matter, the
Respondent side is hereby directed to appear and argue the matter on the
next date of hearing.

List this matter on 30.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)